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Title: Motion regarding 28th Report of Business Advisory Committee (Motion Adopted).

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to move the following:--

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 11^{th} August, 2011".

MR. CHAIRMAN: The question is:

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on the 11^{th} August, 2011"

The motion was adopted.

MR. CHAIRMAN: Now the House will take up Calling Attention regarding Air India.

Shri Gurudas Dasgupta to call the attention of the hon. Minister.

...(Interruptions)

सभापति महोदय : जीरो ऑवर बाद में होगा।

DR. M. THAMBIDURAI (KARUR): Sir, I want to make a submission.

MR. CHAIRMAN: Now it is not possible.

Now, Shri Gurudas Dasgupta to call the attention of the hon. Minister.

DR. M. THAMBIDURAI: I have already given the notice.

MR. CHAIRMAN: Not now, later on, after the Calling Attention.

...(Interruptions)

DR. M. THAMBIDURAI: I have just only one submission to make.

MR. CHAIRMAN: You are a senior Member. Please sit down. Please take your seat. You can say later on, please take your seat.

...(Interruptions)

शी दत्ता मेघे (वर्धा): कब होगा जीरो ऑवर?

MR. CHAIRMAN: It is after Calling Attention.

Now, Shri Gurudas Dasgupta.